NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|-----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA No. 212/252/HDB/2017 |
| NAME OF THE COMPANY | Majee Industries Private Limited |
| NAME OF THE PETITIONER(S) | Majee Industries Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| GENTELA HARINARAYANA | 1 Advocate | haveinarayan youther | Space of |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard Mr.Gentela Harinarayana, Learned Counsel for the Petitioner, None appeared for the Respondent. Roc report received, Post the case on 9.03.2018 for final hearing.

Member (Tech)

Member (Judl)

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